

[*Translation*]

BHEL Project for power generation in Bihar

2256. PROF. SHAILENDRA NATH SRIVASTAVA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government propose to entrust some projects to the Bharat Heavy Electricals Limited to overcome the shortage of power generation in the State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The Damodar Valley Corporation which is a statutory body responsible for the unified development of Damodar Valley area falling in the States of West Bengal and Bihar, have placed orders for turbo generators on BHEL for the installation of Bokaro 'B' Thermal Power Station Stage-II (2x210 MW) in Bihar.

(c) Does not arise.

[*English*]

Cargo Facilities at Indira Gandhi International Airport

2257. SHRI PRATAPRAO B. BHOSALE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to increase the existing cargo facilities at Indira Gandhi International Airport, New Delhi;

(b) if so, the details thereof and reasons for such a move;

(c) whether Government propose to provide the same facilities at Santa Cruz

Airport, Bombay which is handling more International flights;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) A new import wing with an area of 11,193 sq. mtrs. is being constructed. The export wing is being extended to provide an additional area of 10,000 sq. mtrs. The cargo apron and ramp equipment area are also being augmented. The expansion is being done to cope with the volume of Cargo handled at the airport.

(c) and (d). An additional double storied Cargo shed with an area of 14,182 sq. mtrs. is being constructed in the import wing of the Cargo Complex at Bombay Airport.

(e) Does not arise.

Licensing Policy for Petrochemical Projects

2258. SHRI VIDYADHAR GOKHALE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the industrial licensing policy for allocation/distributions of project, especially petrochemicals;

(b) the number of small and large scale petrochemical industries set up in the country and their licensed capacities, State-wise; and

(c) the details of letters of intent, carry on business licences, industrial licences/expansion permissions granted to various existing/proposed industries during the period from August, 1989 to December, 1989?